

THE HIGH COURT OF MEGHALAYA: SHILLONG

Handwritten signature/initials in blue ink.

NOTICE

NO.HCM.III/166/2019-JudL/Part-1/442 Dated Shillong, the 28th August, 2023

It is hereby notified for the information of all concerned that, on 29th August, 2023, the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh will sit after the FULL BENCH is over and then after the DIVISION BENCH II is over.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-JudL/Part-1/442-A Dated Shillong, the 28th August, 2023
Copy to: -

1. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
3. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
4. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
5. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
6. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- ✓ 7. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded the same in the Official Website.
8. All Court Masters concerned for information and necessary action.
9. Notice Board.
10. Office File.

Handwritten signature/initials in blue ink.

JOINT REGISTRAR (LISTING)

893
28-08-23